

**Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 25-06-2021 To 25-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	695/2021	JAYDEB PAUL AND ORS	JAYDEEP KANTA BHOWMIK	16-07-2021	THE NAME OF PETITIONER NO. 3 IN PAGE NO. 2 DOES NOT MATCH WITH THE NAME IN VAKALATNAMA
2	CRM	706/2021	NARAYAN SAHA AND ORS	SUDIP GUHA	16-07-2021	VAKALATNAMA FORMAT IS INCORRECT
3	CRM	707/2021	AMAL BARMAN AND ANR	SUDIP GUHA	16-07-2021	1.IDENTIFICATION OF THE LTI OF PETITIONER NO-2 IS MISSING IN VAKALATNAMA 2. VAKALATNAMA FORMAT IS INCORRECT
4	CRM	709/2021	CHOTTON ROY	JEENIA RUDRA	16-07-2021	1. ORDER COPY DATED 05-06-2021 IS ILLEGIBLE 2. NAME OF THE PETITIONER DOES NOT MATCH WITH HIS SIGNATURE IN VAKALATNAMA

Printed On 25-06-2021